



R.G.

NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir./Ac.Prog./2023-24/ 1450
Dated: 1st July, 2023

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]

The 8th meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CBELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

A.P. Sahi
(Justice A.P. Sahi)

DELHI HIGH COURT
Gazette Branch

Diary No. 2726
Dated 11/7/23

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

JR(6943-7B) S₁ Regd (regs) 11/7/23

[Signature]
7.7.23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

R.G.
[Signature]
11/7/23

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India

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11/7/23

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11/7/23

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No P-1406 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letters No. 2284/DHC/Gaz./G-3/NJA/2024 dated 06.04.2024 and No. 2492/DHC/Gaz./G-3/NJA/2024 dated 16.04.2024, on the above subject, I am directed to say that this Court has exempted Mr. Brijesh Kr. Garg, District Judge (Commercial Court), Shahdara District, Karkardooma Courts, Delhi from attending the program no. P-1406 "National Seminar on Commercial Laws" scheduled to be held on 04.05.2024 & 05.05.2024 to be organized by National Judicial Academy, Bhopal and in his place Mr. M.K. Nagpal, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

/_____
(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

2606-2607
No. _____/DHC/Gaz./G-3/NJA/2024

Dated: 26/4/2024.

1. Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy, Bhopal may be forwarded to the Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, with the request to inform Mr. M.K. Nagpal, DHJS accordingly and ask him to coordinate directly with National Judicial Academy, Bhopal regarding study material and other details of the programme.
2. Copy forwarded to the Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi with the request to inform Mr. Brijesh Kr. Garg, DHJS accordingly.

/_____
(Ashok Sharma)
Administrative Officer (J) (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
No. 12944-12255 NJA/Trng/Gaz./2024 Dated, Delhi the 26 4 ADD 2024
Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Mr. M.K Nagpal, District Judge, Commercial Court, Central District, Tis Hazari Court, Delhi.
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.

/_____
(Ravinder Bedi)
Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (HQs):Delhi.